

THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD "D" BENCH

**Before: Shri TR Senthil Kumar, Judicial Member And
Shri Makarand V. Mahadeokar, Accountant Member**

**ITA No. 1026/Ahd/2023
Assessment Year NA**

Aadthakkar Parivar Devsthan Trust, Devsthan Trust No. 12-10, Behind Aashapura Temple, Juni Moti Chirai, Bhachau Kutch-370142 PAN: ABBTS8509A (Appellant)	Vs	The CIT(Exemption), Ahmedabad (Respondent)
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**Assessee by: Shri Divyang Shah, A.R.
Revenue by: Shri Prithviraj Meena, CIT-D.R.**

Date of hearing : 25-09-2024
Date of pronouncement : 27-09-2024

आदेश/ORDER

PER : TR SENTHIL KUMAR, JUDICIAL MEMBER:-

This appeal is filed by the assessee as against order dated 01-11-2023 passed by Commissioner of Income Tax(Exemption) denying registration under section 80G(5) of the Income Tax Act, 1961 for late filing of the Application.

2. At the outset, the ld. counsel for the assessee vide submission dated 25-09-2024 stated pursuant to CBDT Circular

No. 7/2024 dated 25-04-2024 extended the time limit for filing Application of Registration u/s. 80G(5) of the Act till 30-06-2024 and the assessee Trust has filed fresh application on 14-06-2024 bearing acknowledgement no. 433617330140624 for final registration u/s. 80G(5) before CIT(Exemption), therefore requested to withdraw the present appeal filed by the Trust.

3. The Id. D.R., Shri Prithviraj Meena, appearing for the Revenue has no objection in withdrawing the above appeal.

4. Recording the above statement of both the parties, the appeal filed by the assessee is hereby dismissed as withdrawn. Ld. CIT(E) is directed to consider the fresh application for registration u/s. 80G(5) of the Act in accordance with law.

5. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court on 27-09-2024

Sd/-
(MAKARAND V. MAHADEOKAR)
ACCOUNTANT MEMBER

Sd/-
(T.R. SENTHIL KUMAR)
JUDICIAL MEMBER

Ahmedabad : Dated 27/09/2024

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
अहमदाबाद